

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/4(CHE)2023
NAME OF THE PETITIONER : Rothe Erde India Private Limited
NAME OF THE RESPONDENT(S) : RSA Mining & Equipment Private Limited
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

ORDER

Ld. Counsel Mr. Krishna Manchar appears for the Applicant.

This matter was passed over.

Due to paucity of time, the matter could not be taken up at the end of the Board.

List this matter on 06.02.2023 for hearing.

— sd —

SAMEER KAKAR
Member (Technical)

— sd —

DR. DEEPTI MUKESH
Member (Judicial)

vs